

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**PRINCIPAL BENCH**

ITEM No. 107  
(IB)-16(PB)/2020

**IN THE MATTER OF:**

Parveen Aggarwal

... Applicant / Petitioner

Vs

Emaar MGF Land Ltd and anr.

... Respondent

**Under Section 7 of Insolvency & Bankruptcy Code, 2016.**

Order delivered on 15.12.2020.

**CORAM:**

**SH. B.S.V. PRAKASH KUMAR**  
**HON'BLE ACTG. PRESIDENT**

**SH. HEMANT KUMAR SARANGI**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant :

For the Respondent :

Mr. Virender Ganda, Sr. Adv., Mr. Divyam Agarwal,  
Mr. Daksh Ahluwalia, Ms. Pallavi Kumar,  
Mr. Vishal Ganda, Mr. Ayandeb Mitra,  
Mr. Anand Singh Sengar, Ms. Surbhi Gupta, Advts.

**ORDER**

The Petitioner side is not present. The Corporate Debtor counsel is present. List the matter for hearing on **19.01.2021**.

Sd/-

(B.S.V PRAKASH KUMAR)  
ACTG. PRESIDENT

Sd/-

(HEMANT KUMAR SARANGI)  
MEMBER (TECHNICAL)

15.12.2020  
Deepak Kumar